

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 111/09/2019 O.A./260/324/2015

M.A./260/326/2018

M.A./260/282/2019 ANIL KUMAR SUBUDHI

-V/S-

BHARAT SANCHAR NIGAM LTD ITEM NO:53 FOR APPLICANTS(S) Adv. : Mr. A. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. P. K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted he has filed memo to withdraw the OA as the applicant has received the relief prayed for. Ld. Counsel for the respondents also agreed to that effect. Accordingly, the OA is disposed of as withdrawn.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>